

surrendered to the Security Forces. The captured personnel have been handed over to the civil authorities for taking necessary action under the law.

National Textile Corporation

*368. SHRI S. R. DAMANI: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) the details and nature of work carried out by the National Textile Corporation since its inception;

(b) the number of mills visited together with their names and details of the studies carried out; and

(c) the recommendations made and the findings arrived at in each case and the action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK): (a) The work which has so far been done by the National Textile Corporation is briefly indicated below :—

- (i) Examined the detailed reports of the Authorised Controllers in the cases of 10 mills and recommended course of action under the Cotton Textiles Companies Act, 1967.
- (ii) Examined reports of Investigation Committees in respect of 19 mills and tendered appropriate advice to the Government.
- (iii) Assisted, through its Directors, in conducting enquiries under the Industries (Development & Regulation) Act, in 5 cases.
- (iv) Assisted through its Directors, in studying the applications of 3 cotton textile companies for financial assistance from Government.
- (v) Advanced funds to the Authorised Controllers of (i) New Maneckchock Spg. and Wvg. Co. Ltd., Ahmedabad (Rs. 12.75 lakhs) and

(ii) Sri Bharathi Mills Ltd., Pondicherry (Rs. 5 lakhs).

(b) and (c). The Directors of the National Textile Corporation have so far visited 21 mills either as members of Investigation Committee, or in connection with the examination of the reports of the Investigation Committee or of the Authorised Controllers of the mills already under Government management, by the Corporation. The names of these mills are as follows :—

1. Muir Mills Ltd., Kanpur.
2. R. S. R. G. Mohta Spg. and Wvg. Mills Ltd., Akola.
3. Pratap Spg., Wvg. and Mfg. Co. Ltd., Amalner.
4. New Bhopal Textiles Ltd., Bhopal.
5. Swadeshi Cotton and Flour Mills Ltd., Indore.
6. Hira Mills Ltd., Ujjain.
7. Model Mills Ltd., Nagpur.
8. Mahalakshmi Mills Ltd., Beawar.
9. Sri Bharathi Mills Ltd., Pondicherry.
10. Bengal Nagpur Cotton Mills, Rajnandgaon.
11. India United Mills Ltd., Bombay.
12. Indore Malwa United Mills Ltd., Indore.
13. Himabhai Mfg. Co. Ltd., Ahmedabad.
14. Sri Rangvilas Gng., Spg. and Wvg. Co. Ltd., Coimbatore.
15. Cambodia Mills Ltd., Coimbatore.
16. New Maneckchock Spg. and Wvg. Co. Ltd., Ahmedabad.
17. New Victoria Mills Ltd., Kanpur.
18. Ahmedabad New Textile Mills Ltd, Ahmedabad.
19. Digvijay spg. and Wvg. Mills Ltd., Bombay.
20. Cannanore Spg. and Wvg. Mills Ltd., Mahe.

21. **New Commercial Mills Ltd., Ahmedabad.**

On the basis of the recommendations of the National Textile Corporation, the management of three mills has been taken over under the Industries (Development and Regulation) Act. One mill has been considered fit to be scrapped. Four mills have been considered to be incapable of growing into viable economic units and as such it has been decided not to take any action in respect of them. Two mills have already started working and as such no action is called for. The recommendations made by the National Textile Corporation in respect of other mills are under examination.

Failure to Contain Chinese Propaganda Against India

*369. **SHRI PREM CHAND VERMA:** Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Pakistan and China effectively propaganda against India through various media both in India and abroad;

(b) whether it is also a fact that Indian Missions abroad and other Indian publicity agencies are not able to meet this on slaughter and have failed in putting across the Indian point of view; and

(c) if so, the effective steps which are proposed to be taken to meet this propaganda?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) It is a fact that Pakistan and China indulge in propaganda against India through their Press and Radio as well as through bulletins issued by their Missions in various countries.

(b) No Sir. Indian Missions abroad are supplied with full facts to meet any propaganda campaign by Pakistan and China and utilise every opportunity to put across effectively the Indian point of view.

(c) Fresh material is supplied regularly to our Missions to meet the changing trends

of anti-Indian propaganda. Whenever necessary, Heads of Missions meet the Government leaders and prominent people in the countries of their accreditation and explain India's point of view.

Implementation of A.R.C.'s Recommendations

*370. **SHRI JAI SINGH:**
SHRI YAJNA DUTT SHARMA:
SHRI HARDAYAL DEVGUN:

Will the PRIME MINISTER be pleased to state:

(a) Whether it is fact that the Administrative Reforms Commission has suggested the setting up of a Cell in the Ministry of Finance to watch the implementations of the various reports of the Administrative Reforms Commission under the guidance of the former Deputy Prime Minister who before his joining this office was the Chairman of that Commission;

(b) the reasons why the recommendation of the Administrative Reforms Commission in this regard has not been accepted by Government and in its place the Home Ministry has been asked to look after this work; and

(c) whether Government propose to entrust this work to a Parliamentary Committee, at a later stage to assess the extent of implementation of the Administrative Reforms Commission recommendations?

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI): (a) In its Report on the "Machinery of the Government of India and its Procedures of Work", the Administrative Reforms Commission suggested the creation of a special cell in the Cabinet Secretariat, and not the Finance Ministry, to process the Commission's reports and assist the Deputy Prime Minister in overseeing the implementation of the accepted recommendations.

(b) and (c). The Report is still under consideration.